

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**B.A. No. 1405 of 2021**

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Soleman Ansari	...	Petitioner
	Versus	
The State of Jharkhand	...	Opposite Party

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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**Order No.05 Dated- 10.09.2021**

The record is put up today as the report is received from the Additional Sessions Judge-I, Pakur wherein, the learned Judge prayed for some time for concluding the trial and he has already examined five out of fifteen witnesses.

In view of the said report, six months extension is allowed to the learned Judge from the date of receipt of copy of this order to conclude the trial.

**(Anil Kumar Choudhary, J.)**

Sonu-Gunjan/